

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 338**  
IB-128(ND)/2023

**IN THE MATTER OF:**

M/s. Avon Marktrade Pvt Ltd

**.....APPLICANT/PETITIONER**

**SECTION**

**U/s 59**

**Order delivered on 19.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Adv Karuna Sharma

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **26.05.2023.**

**Sd/-**  
**(Court Officer)**